

sub-let his accommodation during the period from 1-1-1985 to 31-3-10,86.

(b) Question does not arise.

Ad-hoc employees in the Engineering Department and D.G. Doordarshan, New Delhi.

1513. SHRI F.M. KHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of *ad-hoc* employees category-wise working for three to four years in the Engineering Department of Doordarshan in the Lok Nayak Bhavan, and Directorate General Doordarshan, Mandi House, New Delhi and who have not been regularised so far;

(b) the number of class I and II appointments made during the ban period; and

(c) by what date these *ad-hoc* employees are likely to be regularised and, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Only one employee has been working on *ad-hoc* basis for over three years as a Peon (Group D) in the Directorate General, Doordarshan in Lok Nayak Bhavan and Mandi House.

(b) The information is being collected and will be laid on the Table of the House.

(c) The *ad-hoc* employee will be appointed on regular basis as and when a regular vacancy of Peon becomes available.

Substandard DDA flats in Ashok Vihar, New Delhi

1514. SHRI KRISHNA KUMAR BIRLA :

DR. BAPU KALDATE :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that over 200 LIG and MIG flats constructed

by DDA in Ashok Vihar's Phase III, Pocket B are crumbling down because of the sub-standard material used in their construction;

(b) whether Government have made any inquiry into the construction of these flats to fix responsibility; and

(c) if so, what are the details thereof stating the action taken/proposed to be taken against the DDA officials/ contractors involved in the construction of sub-standard flats and the steps Government propose to take to rectify the defects in these flats ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) DDA has reported that no case of crumbling down of the LIG/MIG flats has been reported.

(b) Yes, Sir. Quality control unit of DDA has inspected the flats three times.

(c) While the observations of Chief Engineer (Quality Control) are under examination, most of the defects pointed out by him have been rectified.

Increasing capacity utilization for manufacture of deep sea fishing trawlers

1515. SHRI SURAJ PRASAD :

SHRI CHATURANAN MISHRA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to import 500 deep sea fishing trawlers during the Seventh Five Plan Year period;

(b) if so, the details thereof;

(c) whether it is a fact that the indigenous shipyards have the capacity to manufacture deep sea fishing trawlers but are suffering from lack of order;